NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

14. C.P. (IB)/761(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: ICICI Bank Limited
Vs
Sachin Sadashiv Deshmukh

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Gopalkrishnan a/w Mr. Nilesh S. and Ms. Ishvi Jain, Ld. Counsel for the Financial Creditor present. No presentation on the part of the Personal Guarantor.
2. Post this matter on **12.10.2023** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/